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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose                       | Section      | Name of the Parties M/s. / Mr.                  |
|----------------------|----------|-------------------------------|--------------|---|
| CP(IB)No. 141/BB/17  | -        | For hearing on the objections | Rule-6 of IB | S.N. Plumbing Pvt. Ltd. Vs AIGL Properties Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER          | REPRESENTATION TO WHOM      | SIGNATURE   |
|---------|---|-----------------------------|---|
| 3.      | SHRADHA AGRAWAL<br>ADVOCATE<br>8178754286 | Legal Rep. of<br>Petitioner |   |
|         | ANUBHUTI SETH<br>ADVOCATE<br>8860685993   | Legal Rep. of<br>Petitioner |  |
| 3.      | AKSHATA BENGAL                            | Respondent                  |  |

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner is directed to file written submissions. Counsel for Respondent requested for adjournment. Counsel for Petitioner opposed it and insisted for imposing cost. List it on 08/02/2018 as a last chance. Meanwhile, registry is directed to address a letter to the IBBI-New Delhi for suggesting the name of IRP in this case.

  
**Member (T)**

  
**Member (J)**